Dated: 22nd February, 2024

NOTIFICATION NO. HCBB - 46 / 2024

In modification of earlier Notification No. HCBB -30 / 2024 dated $3^{\rm rd}$ February 2024, the sittings of Hon'ble The Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from $26^{\rm th}$ February 2024.

S1. No.	Name of the Hon'ble Judges	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice K.Somashekar	2
3	Hon'ble Mrs. Justice K.S.Mudagal	3
4	Hon'ble Mr. Justice Sreenivas Harish Kumar	4
5	Hon'ble Dr. Justice H.B.Prabhakara Sastry	5
6	Hon'ble Mr. Justice Krishna S.Dixit	6
7	Hon'ble Mr. Justice S.G.Pandit	7
8	Hon'ble Mr. Justice R.Devdas	8
9	Hon'ble Mr. Justice B.M.Shyam Prasad	9
10	Hon'ble Mr. Justice S.Sunil Dutt Yadav	10
11	Hon'ble Mr. Justice Mohammad Nawaz	11
12	Hon'ble Mr. Justice H.P.Sandesh	12
13	Hon'ble Mr. Justice K.Natarajan	13
14	Hon'ble Mr. Justice S.R.Krishna Kumar	14
15	Hon'ble Mr. Justice Ashok S.Kinagi	15
16	Hon'ble Mr. Justice Suraj Govindaraj	16
17	Hon'ble Mr. Justice Sachin Shankar Magadum	17
18	Hon'ble Mr. Justice N.S.Sanjay Gowda	18
19	Hon'ble Ms. Justice Jyoti Mulimani	19

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20	Hon'ble Mr. Justice R.Nataraj	20
21	Hon'ble Mr. Justice Hemant Chandangoudar	21
22	Hon'ble Mr. Justice Pradeep Singh Yerur	22
23	Hon'ble Mr. Justice M.Nagaprasanna	23
24	Hon'ble Mr. Justice S.Vishwajith Shetty	24
25	Hon'ble Mrs. Justice Lalitha Kanneganti	25
26	Hon'ble Mr. Justice M.G.S.Kamal	26
27	Hon'ble Mr. Justice Rajendra Badamikar	27
28	Hon'ble Ms. Justice J.M.Khazi	28
29	Hon'ble Mr. Justice Anant Ramanath Hegde	29
30	Hon'ble Mr. Justice S.Rachaiah	30
31	Hon'ble Mrs. Justice K.S.Hemalekha	31
32	Hon'ble Mr. Justice C.M.Poonacha	32
33	Hon'ble Mr. Justice T.G.Shivashankare Gowda	33
34	Hon'ble Mr. Justice Venkatesh Naik T	34
35	Hon'ble Mr. Justice Rajesh Rai K	35

Date: 22.02.2024

By Order of Hon'ble The Chief Justice

Sd/-(M.Chandrashekar Reddy) Registrar (Judicial)

HIGH COURT OF KARNATAKA AT BENGALURU

ARRANGEMENT OF SITTINGS OF HON'BLE THE CHIEF JUSTICE AND THE HON'BLE JUDGES WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT FROM MONDAY THE 26TH FEBRUARY 2024

Priority will be given to old cases

Part A

S1. No.	SITTINGS AND SUBJECTS	Remarks
1	Hon'ble The Chief Justice & Hon'ble Mr. Justice T.G.Shivashankare Gowda	
	All WPs (PIL)	
	WP Green Bench, WP arising under Laws relating to Pollution Control, Environment Protection Act, and Rules framed there under and all other Laws relating to Environment - Preliminary Hearing, Orders and Final Hearing	
	Writ Appeals from 2022 onwards - Admission, Orders and Final Hearing	Physical hearing /
	CCC (Civil and Criminal) from 2023 onwards - Admission, Orders and Final Hearing	Video Conferencing (optional)
	Arbitration matters, Commercial Appeals and Commercial Applications - Preliminary Hearing / Admissions, Orders and Final Hearing	
	Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix - Preliminary Hearing, Orders and Final Hearing	
	Writ Petitions (Edn-Med-Adm) - Preliminary Hearing, Orders and Final Hearing	
	Specially assigned matters	

2	Hon'ble Mr. Justice K.Somashekar & Hon'ble Mr. Justice Rajesh Rai K Writ Appeals upto 2021 - Admission, Orders and Final Hearing WP (S-CAT and S-KSAT) - Preliminary Hearing, Orders and Final Hearing CCC (Civil and Criminal) upto 2022 - Admission, Orders and Final Hearing RERA Appeals - Admission, Orders and Final Hearing Writ and Civil Referred Case - Admissions, Orders and Final Hearing Writ Petitions (Lokayukta) - Preliminary Hearing, Orders and Final Hearing Original Side Appeals, Company Appeals u/s 10(F) of the Companies Act - Preliminary Hearing/Admissions, Orders and Final Hearing Execution First Appeals and Execution Second Appeals (Division Bench Matters) - Admissions, Orders and Final Hearing Miscellaneous Second Appeals (Division Bench matters) - Admissions, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
3	Hon'ble Mrs. Justice K.S.Mudagal & Hon'ble Mrs. Justice K.S.Hemalekha All Division Bench MFAs (except AA) - Admission, Orders and Final Hearing	Physical hearing / Video Conferencing (optional)

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	Regular First Appeals upto 2015 - Admission, Orders and Final Hearing Specially assigned matters	
4	Hon'ble Mr. Justice Sreenivas Harish Kumar & Hon'ble Mr. Justice S.Rachaiah	
	Criminal Appeals (Conviction) - Admission, Orders and Final Hearing	Physical hearing /
	Criminal Referred cases - Admission, Orders and Final Hearing	Video Conferencing (optional)
	WP (HC) - Preliminary Hearing, Orders and Final Hearing	
	Specially assigned matters	
5	Hon'ble Dr. Justice H.B.Prabhakara Sastry & Hon'ble Mr. Justice Venkatesh Naik T	
	Criminal Appeals (Acquittal) - Admission, Orders and Final Hearing	Physical hearing / Video Conferencing
	Criminal Appeals under National Investigation Agency Act - Admission, Orders and Final Hearing	(optional)
	Specially assigned matters	
6	Hon'ble Mr. Justice Krishna S.Dixit & Hon'ble Mr. Justice C.M.Poonacha	
	All Division Bench Tax matters - Admission, Orders and Final Hearing	
	Regular First Appeals from 2016 onwards - Admission, Orders and Final Hearing	Physical hearing / Video Conferencing (optional)
	All Writ Petitions and Civil matters not assigned to any other Division Benches - Preliminary Hearing/Admission, Orders and Final Hearing	
	Specially assigned matters	

7	Hon'ble Mr. Justice Krishna S.Dixit (Friday at 2.30 PM) SPECIAL COURT CONSTITUTED FOR DECIDING CRIMINAL MATTERS FILED IN THE HIGH COURT (ALL BENCHES) WHERE THE MEMBERS OF THE STATE OR CENTRAL LEGISLATURE ARE ACCUSED Specially assigned matters	Physical hearing / Video Conferencing (optional)
8	Hon'ble Mr.Justice S.G.Pandit WP (Labour, L-KSRTC and S-KSRTC) - Preliminary Hearing, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
9	Hon'ble Mr. Justice R.Devdas WPs (LR and KLR) - Preliminary Hearing/Admission, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
10	Hon'ble Mr. Justice B.M.Shyam Prasad WP (LB) - Preliminary Hearing, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
11	Hon'ble Mr. Justice S.Sunil Dutt Yadav WP (CS) - Preliminary Hearing/Admission, Orders and Final Hearing	Physical hearing / Video Conferencing (optional)

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	Civil Petitions - Preliminary Hearing/Admission, Orders and Final Hearing Arbitration Petition – Interim Measure, Arbitration Petition (Enforcement of Foreign Arbitral Award) and Commercial Suit - Preliminary Hearing/Admission, Orders and Final Hearing	
	Specially assigned matters	
12	Hon'ble Mr. Justice Mohammad Nawaz	
	Criminal Appeals not assigned to the Bench of Hon'ble Ms. Justice J.M.Khazi - Admission, Orders and Final Hearing Criminal Petitions U/s 407 of Cr.P.C - Admission, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
13	Hon'ble Mr. Justice H.P.Sandesh	
	Criminal Revision Petitions from 2017 onwards - Admission, Orders and Final Hearing Regular Second Appeals upto 2012	Physical hearing / Video Conferencing (optional)
	Regular Second Appeals upto 2012 - Admission, Orders and Final Hearing	
	Specially assigned matters	
14	Hon'ble Mr. Justice K.Natarajan	Physical hearing / Video Conferencing
	Regular First Appeals from 2015 onwards - Admission, Orders and Final Hearing	(optional)

	Criminal Petitions (U/s 482 of Cr.P.C and Writ Petition filed u/Art. 226 & 227 of the Constitution of India r/w Section 482 Cr.P.C. from 2019 to 2022 - Admission, Orders and Final Hearing Writ/Civil of the category not specifically assigned to any Bench for – Preliminary Hearing/Admission, Orders and Final Hearing Specially assigned matters	
15	Hon'ble Mr. Justice S.R.Krishna Kumar WP (GM-CPC) from 2023 onwards - Preliminary Hearing, Orders and Final Hearing WP (Tax) - Preliminary Hearing, Orders and Final Hearing Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 -Admission, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
16	Hon'ble Mr. Justice Ashok S.Kinagi WP (SC/ST) - Preliminary Hearing, Orders and Final Hearing Regular Second Appeals from 2013 to 2015 - Admission, Orders and Final Hearing Thursday and Friday at 2.30 PM RSAs – Final Hearing as per Advance List No.I Specially assigned matters	Physical hearing / Video Conferencing (optional)

17	Hon'ble Mr. Justice Suraj Govindaraj WP (Education) - Preliminary Hearing, Orders and Final Hearing All Company matters - Preliminary Hearing/Admission, Orders and Final Hearing Criminal Petitions (U/s 482 of Cr.P.C and Writ Petition filed u/Art. 226 & 227 of the Constitution of India r/w Section 482 Cr.P.C. upto 2018 - Admission, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
18	Hon'ble Mr. Justice Sachin Shankar Magadum WP (Service) - Preliminary Hearing, Orders and Final Hearing Writ Petitions filed by Judicial Officers and Members of the staff of High Court & District/Trial Courts - Preliminary Hearing, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
19	Hon'ble Mr. Justice N.S.Sanjay Gowda WPs (LA and BDA) - Preliminary Hearing/Admission, Orders and Final Hearing Civil Revision Petitions - Admission, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)

20	Hon'ble Ms. Justice Jyoti Mulimani Regular First Appeals upto 2010 - Admission, Orders and Final Hearing MFAs (MV and WC/ECA) upto 2016 - Admission, Orders and Final Hearing Thursday and Friday at 2.30 PM RSAs – Final Hearing as per Advance List No.II Specially assigned matters	Physical hearing / Video Conferencing (optional)
21	Hon'ble Mr. Justice R.Nataraj MFAs of all categories (except MV and WC/ECA) - Admission, Orders and Final Hearing WP (GM-CPC) upto 2022 - Preliminary Hearing, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
22	Hon'ble Mr. Justice Hemant Chandangoudar WPs (KEB, KLRA, ULC, Cinema, MV, Excise, KVOA, APMC and HRC) - Preliminary Hearing, Orders and Final Hearing Criminal Revision Petitions upto 2016 - Admission, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
23	Hon'ble Mr. Justice Pradeep Singh Yerur MFAs (MV and WC/ECA) from 2020 onwards - Admission, Orders and Final Hearing Regular Second Appeals of the years 2016 and 2017 - Admission, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)

24	Hon'ble Mr. Justice M.Nagaprasanna WP (GM) (except FC matters) - Preliminary Hearing/Admission, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
25	Hon'ble Mr. Justice S.Vishwajith Shetty Criminal Petitions (U/s 482 of Cr.P.C and Writ Petition filed u/Art. 226 & 227 of the Constitution of India r/w Section 482 Cr.P.C. from 2023 onwards - Admission, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
26	Hon'ble Mrs. Justice Lalitha Kanneganti MFAs (MV and WC/ECA) from 2017 to 2019 - Admission, Orders and Final Hearing WP (GM-FC) - Preliminary Hearing/Admission, Orders and Final Hearing RPFC, HRRP, LRRP and MSA - Admission, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
27	Hon'ble Mr. Justice M.G.S.Kamal Regular Second Appeals from 2018 onwards - Admission, Orders and Final Hearing Probate and Succession matters and TOS - Admission, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)

28	Hon'ble Mr. Justice Rajendra Badamikar Criminal Petitions U/s 438 and 439 of Cr.P.C - Admission, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
29	Hon'ble Ms. Justice J.M.Khazi Criminal Appeals (Acquittal) - Admission, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
30	Hon'ble Mr. Justice Anant Ramanath Hegde Regular First Appeals from 2011 to 2014 - Admission, Orders and Final Hearing Execution First Appeals and Execution Second Appeals (Single Judge matters) - Admission, Orders and Final Hearing Intellectual Property Rights Cases including Referred Original Suits - Admission, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
31	Hon'ble Mr. Justice C.M.Poonacha (Friday at 2.30 PM) WP (GM) - Preliminary Hearing 'B' Group/Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)

Part - B

Hon'ble The Chief Justice and Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit Single:

S1.		
No.	Names of the Hon'ble Judges	Subjects
1	Hon'ble The Chief Justice	Writ Petition (GM-CPC) - Preliminary Hearing 'B' Group/Final Hearing
2	Hon'ble Mr. Justice K.Somashekar	Criminal Revision Petitions - Final Hearing
3	Hon'ble Mrs. Justice K.S.Mudagal	Criminal Appeals - Final Hearing
4	Hon'ble Mr. Justice Sreenivas Harish Kumar	Criminal Revision Petitions - Final Hearing
5	Hon'ble Dr. Justice H.B.Prabhakara Sastry	Writ Petition (GM-CPC) - Preliminary Hearing 'B' Group/Final Hearing
6	Hon'ble Mr. Justice Krishna S. Dixit	SPECIAL COURT CONSTITUTED FOR DECIDING CRIMINAL MATTERS FILED IN THE HIGH COURT (ALL BENCHES) WHERE THE MEMBERS OF THE STATE OR CENTRAL LEGISLATURE ARE ACCUSED
7	Hon'ble Mr.Justice S.Rachaiah	Criminal Revision Petitions - Final Hearing
8	Hon'ble Mrs. Justice K.S.Hemalekha	Regular First Appeals - Final Hearing
9	Hon'ble Mr.Justice C.M.Poonacha	MFAs (MV & WC/ECA) - Final Hearing
10	Hon'ble Mr. Justice T.G.Shivashankare Gowda	MFAs (MV & WC/ECA) - Final Hearing
11	Hon'ble Mr. Justice Venkatesh Naik T	Criminal Appeals - Final Hearing
12	Hon'ble Mr. Justice Rajesh Rai K	Criminal Revision Petitions - Final Hearing

NOTES:

- 1. Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.
- 2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:
 - (a) All Criminal Petitions U/s 438, 439 and 482 of Cr. P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals 4th day from the date of filing.
 - (b) All Writ Petitions and Writ Appeals 5th day from the date of filing.
 - (c) All Civil matters 5th day from the date of filing.

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.

By Order of Hon'ble The Chief Justice

Sd/-(M.Chandrashekar Reddy) Registrar (Judicial)

Date: 22.02.2024

ADVANCE LIST NO. 1 OF 2024 (BLR)

STATEMENT SHOWING LIST OF CASES PENDING FOR FINAL HEARING IN RSA MATTERS PERTAINING TO SB

SL. NO.	CASE NUMBER	YEAR	Adv. For Appellant	Adv. For Respondent
1.	445	2007	MITHUN.G.A	H.P.LEELADHAR & H.V.KRISHNA MURTHY FOR R1, R2 & R3 (IMPLEADING)
2.	651	2007	H.KANTHARAJA	G.BALAKRISHNA SHASTRY FOR R2 V/O DATED 31.03.2010, R2 IS TREATED AS LRS OF DECEASED R1 V/O DATED 10.02.2012, NOTICE ON R7 IS H/S R3 TO R6 & R8 SD
3.	682	2007	B.C.SEETHARAMA RAO & ANUP SEETHARAMA RAO	G.BALAKRISHNA SHASTRY FOR R1 & R2
4.	699 C/W	2007	M.RUDRAIAH, T.S.NAGABHUSHANA	M.S.RAJENDRA FOR R1 AS PER ORDER DATED 05.04.2023 K.SUMAN FOR R1 MAHANTESH.S.HOSMATH FOR R3 V/O DATED 05.04.2023, MAHANTESH.S.HOSMATH FOR LRS OF DECEASED R2 (VK NOT FILED) R4, R5(b TO d), R7 (b TO g), R8 (a & b), R9 ARE SD V/O DATED 25.11.2009, R5 (b TO d) ARE TREATED AS LRS OF DECEASED R5a V/O DATED 11.02.2016, R3 & R4 ARE LRS OF DECEASED R6 V/O DATED 03.01.2023, R7 (b TO g) ARE LRS OF DECEASED R7a
	1243	2007	MAHANTESH.S.HOSMATH V/O DATED 11.02.2016, A1b & A1c ARE TREATED AS LRS OF DECEASED A1a	B.RAVINDRA PRASAD FOR R1 R2b TO R2d, R4a TO R4g, R6a & R7 ARE SD V/O DATED 07.01.2010, R2a IS DELETED & R2b TO R2d ARE TREATED AS LRS OF DECEASED R2a

5.	1333	2007	MYLARAIAH ASSOCIATES BY SRI P.M.SIDDAMALLAPPA FOR A2 & A3 V/O DATED 12.03.2021, THE	V/O DATED 18.12.2014, R3 IS DELETED V/O DATED 04.03.2022, R4b TO R4g ARE TREATED AS LRS OF DECEASED R4a MURTHY ASSOCIATES BY SRI R.S.UMESH & M.D.RAGHUNATH FOR RESPONDENT
6.	1359	2007	APPEAL AGAINST A1 STANDS ABATED AKASH.V.T FOR INVICTA LAW	T.M.VENKATA REDDY FOR R2
			ASSOCIATES FOR A1a TO A1d G.A.SRIKANTE GOWDA FOR A1e	R1a, R1b, R1c, R1f, R1h, R1i & R3 ARE SD V/O DATED 02.08.2013, R1d, R1e & R1g SERVICE H/S
7.	1382	2007	V.B.SHIVAKUMAR	S.R.KHAMROZ KHAN FOR BHARATI PATIL FOR R1b (VK FILED ON 07.04.2021-NOC TO APPEAL A/W BHARATI PATIL) SMT BHARATI PATIL & SHAM.A.NEMICAL FOR R1a & R1b (NOC VK FILED)
8.	1432	2007	GANESH.N.M & SANDHYA GANESH	ANIL KUMAR.R & UMESH.B.M FOR M/S KESVY & CO., FOR R2a TO R2e V/O DATED 22.02.2023, R1 HAS PASSED AWAY & HER LRS ARE ALREADY ON RECORD
9.	1456	2007	M.B.NARAGUND	G.JANARDHANA FOR R1 & R2
10.	1468 C/W	2007	H.P.LEELADHAR	S.CHENNARAYA REDDY FOR R3 TO R8 R2 SD V/O DATED 21.03.2023, R3 TO R6 ARE LRS OF R1
	1152	2018	RAJESH.A	H.P.LEELADHAR FOR R1 TO R3, R5 & R6 MURTHY.M FOR C/R2
	1153	2018	C.SHANKAR REDDY	V.RAVISH KUMAR FOR C/R2 & R3 M.V.KRISHNAMURTHY FOR R1, R5 & R6 V/O DATED 26.11.2021, TREATING R1 TO R3, R5 & R6 ARE LRS OF DECEASED R4 PROPOSED R7c, R7d & R7e ARE SD

11.	1530	2007	RAMESH CHANDRA FOR Ac(i) TO Ac(iii) (NOC VK FILED) G.VEDAVYASACHAR V/O DATED 12.01.2024, Ac(ii) & Ac(iii) ARE LRS OF DECEASED Ac(i) V/O DATED 12.01.2024, A1b & A1c ARE LRS OF DECEASED A1a	K.M.NATARAJ FOR R1a, R2, R3 (K.M.NATARAJ IS ELEVATED AS ADDITIONAL SOLICITOR) K.M.MURARI MOUNI FOR R1b
12.	1551	2007	MYLARAIAH ASSOCIATES BY SRI P.M.SIDDAMALLAPPA, P.M.GOPI	T.SESHAGIRI RAO, SUNIL.S.RAO FOR R1 V/O DATED 03.07.2014, R2 IS DEAD & LRS ARE ALREADY ON RECORD
13.	1686	2007	K.V.NARASIMHAN FOR A1a TO A1e	M.R.RAJAGOPAL, H.N.BASAVARAJU FOR RESPONDENT
14.	1744	2007	A.NAGARAJAPPA	Y.K.NARAYANA SHARMA & Y.V.PRAKASH FOR R1a TO R1c, R3, R5, R6, R8 & R9 S.N.SAMEER & J.ARUN FOR R2 & R4 R7 IS SD
15.	1762	2007	N.DINESH RAO	V/O DATED 25.11.2019, SRI PADUBIDRI MOHAN RAO FOR C/RESPONDENT
16.	1906	2007	VIJAY KRISHNA BHAT.M	B.L.KUMAR FOR R1 TO R3 R4 IS SD
17.	1908	2007	R.GOPAL	M.R.HIREMATHAD, R.SURESH & N.RAMAKRISHNA FOR R6 & R7 (NOC VK FILED) SMT BUDRANNISSA FOR R5b R2 & R5a ARE SD R1a, R1b, R1Cc ARE SD ON I.A.1/2019 TO 3/2019 V/O DATED 06.04.2011, R4 IS TREATED AS LRS OF DECEASED R3 V/O DATED 05.07.2011, SERVICE H/S FOR R5c V/O DATED 18.02.2009, SERVICE OF NOTICE ON R3 & R4 IS H/S
18.	2120	2007	PATEL.D.KAREGOWDA	C.VIJAYA KUMAR, D.SUBRAMANI & RAJASHEKAR FOR R2a TO R2c R1a, R1b(i) & R1c SD H.C.SUNDRESH FOR R3 & R4
19.	2234	2007	B.V.S.N.RAO ASSOCIATES BY	HARSHA KUMAR GOWDA.H.R

			T.A.CHANDRA SHEKAR	FOR HARSHA LAW CHAMBERS FOR SOLE RESPONDENT (NOC VK FILED) GAURAV.G.K. & ANUSHA GAURAV NANDISH FOR RESPONDENT (NOC VK GIVEN)
20.	2268	2007	C.PRAKASH	S.SIDDAPPA FOR R1 R2a TO R2d ARE SD ON IA.1/2019
21.	2327	2007	H.R.MANJUNATHA	R1 & R3 SD V/O DATED 27.11.2015, R2 SMT LALITHABAI - SD
22.	2398	2007	H.C.SHIVARAMU	M.SHIVAPPA ASSOCIATES FOR R1a
23.	2403	2007	LAKSHMY IYENGAR & JAYARAMA.V	V/O DATED 11.04.2018, APPEAL AGAINST R1 IS ABATED R2 IS SD V/O DATED 03.08.2023, APPEAL AGAINST R3 ABATES
24.	2407	2007	P.S.MANJUNATH	G.A.SRIKANTE GOWDA FOR RESPONDENT
25.	2521	2007	M/S MYLARAIAH ASSOCIATES	V.ANAND & MAHESH.H.V FOR R1 V/O DATED 07.03.2018, RESPONDENT IS SD WITH NOTICE ON APPEAL
26.	2558	2007	M.VEERABHADRAIAH	S.V.PRAKASH FOR RESPONDENT V/O DATED 10.04.2023, APPEAL IS DISMISSED AS ABATED AGAINST R1 & R6 V/O DATED 21.09.2023, APPEAL AS AGAINST R4 ABATES,
27.	2600	2007	N.B.MANJUNATHA & MURALI.N	M.S.VARADARAJAN & SANTOSH FOR R1, R3 TO R5 R6 SD V/O DATED 01.07.2016, R1 & R3 TO R5 ARE TREATED AS LRS OF DECEASED R2 V/O DATED 21.09.2023, APPEAL AS AGAINST THE A1a, R1, R2 & R6 ABATES
28.	2628	2007	VASANTH.V.FERNANDES FOR A1a & A1b	A.KESHAVA BHAT , K.SHRIKRISHNA FOR C/RESPONDENT
29.	2630	2007	G.BALAKRISHNA SHASTRY	S.SHEKAR SHETTY FOR R1 & R2 (NOC) G.R.PRAKASH FOR R1 (NOC VK

	C/W			FILED)
	2631	2007	G.BALAKRISHNA SHASTRY	N.R.NAGARAJ FOR R1 & R2 G.R.PRAKASH FOR R1 (NOC VK FILED) S.SHEKAR SHETTY FOR RESPONDENTS (NOC)
30.	2660	2007	B.V.RAMAN	P.MAHESH FOR R1a TO R1e
31.	2671	2007	M.B.CHANDRA CHOODA	V.B.SHIVAKUMAR FOR R1d (NOC VK FILED) C.V.KRISHNAN FOR R1a TO R1e (NOC GIVEN TO R1d) R2 SD
32.	2672	2007	VENKATESH.R.BHAGAT	R.SHASHIDHARA FOR RESPONDENT
33.	2681 C/W	2007	A.V.GANGADHARAPPA & G.RAVISHANKAR FOR AVG ASSOCIATES	V.VISHWANATHA SETTY FOR R1a TO R1e (R1d & R1e ARE MINORS REP. BY R1c) V.VISWANATH FOR R2
	2702	2007	V.VISWANATH	A.V.GANGADHARAPPA & G.RAVISHANKAR FOR AVG ASSOCIATES FOR R1 TO R3 (NOC VK FILED)
34.	2723	2007	G.BALAKRISHNA SHASTRY	V/O DATED 04.12.2015, COURT NOTICE ISSUED TO RESPONDENT & THE SAME IS SERVED AS PER REPORT RECEIVED FROM THE SENIOR CIVIL JUDGE, HARIHAR
35.	2739	2007	V.P.KULKARNI	K.S.VYASA RAO FOR RESPONDENT
36.	2766	2007	S.MAHESH	MURALI.N FOR R3 R1 & R2 SD
37.	2788	2007	C.G.GOPALASWAMY & NAGARJUN.N FOR A1a TO A1c (NOC VK FILED) M.MOHAN KUMAR & E.VENKATARAMI REDDY (NOC GIVEN)	M.NAGESHA FOR RESPONDENT
38.	2801	2007	M/S KESVY & CO.,	T.BASAVARAJ & B.M.SIDDAPPA FOR R1a TO R1d
39.	2804	2007	G.BALAKRISHNA SHASTRY	P.CHIDANANDA FOR R1 S.N.KUMARSWAMY FOR R3 M.V.VEDACHALA FOR R2 & R5 TO R7 (R6 & R7 ARE MINORS REP. BY R5) R4 IS SD
40.	2811	2007	K.CHANDRASHEKAR ACHAR	ARAVIND KAMATH.K FOR M/S

			ANIL SHEKAR.K.S &	ACMT LEGAL FOR R1
			MANJULA.N.C	R2 TO R6 SD
41.	2814	2007	H.KANTHARAJA	P.H.VIRUPAKSHAIAH FOR R1, R3 TO R5
				R2 & R6 SD
				V/O DATED 24.01.2012, R1 TO
				R6 ARE TREATED AS LRS OF
				DECEASED R7
42.	2824	2007	A.V.GANGADHARAPPA & G.RAVISHANKAR FOR AVG	M/S ESSKAY ASSOCIATES FOR R1
			ASSOCIATES	V/O DATED 08.02.2011, R2a,
				R2d, R3a & R3b SERVICE H/S
				R2b, R2c & R3c ARE SD
				V/O DATED 08.06.2012, R3d
				SERVICE H/S V/O DATED 30.07.2018,
				SERVICE OF NOTICE TO R4a
				TO R4d IS H/S
43.	2920	2007	B.M.SIDDAPPA	GOVERNMENT ADVOCATE FOR
10.	2,20	2001		R1 TO R3
				V/O DATED 30.02.2010,
				APPELLANTS ARE TREATED AS
				LRS OF DECEASED R4
44.	2941	2007	MAHANTESH.S.HOSMATH	K.T.MOHAN FOR RESPONDENT
	C/W			
	2940	2007	MAHANTESH.S.HOSMATH	K.T.MOHAN FOR RESPONDENT
45.	2984	2007	M/S CYRIL PRASAD PAIS &	KRISHNAMOORTHY.D FOR
			ASSOCIATES BY CYRIL	RESPONDENT
16	2000	2007	PRASAD PAIS	NI D MANUTINIA/DII O NI MILIDALI
46.	3009	2007	Y.R.SADASIVA REDDY,	N.B.MANJUNATH & N.MURALI FOR R1
			K.V.MOHANKUMAR & G.C.PRADEEP FOR	V/O DATED 26.03.2012,
			Y.R.SADASIVA REDDY	NOTICE AGAINST R2 IS H/S
			ASSOCIATES	NOTICE AGAINST K2 IS H/S
47.	3064	2007	K.V.SHYAMA PRASAD FOR	A.KESHAVA BHAT FOR R1a TO
			A1, A3 TO A9	R1d, R3 & R4
			NATARAJ & MOHAN KUMAR	R2 SD
			FOR A2	
48.	3168	2007	H.K.KENCHEGOWDA &	S.NAGARAJA FOR R1a
			K.R.LINGARAJU	S.NAGARAJA, SIDDESH.V,
			G.BALAKRISHNA SHASTRY	THYAGARAJA.B FOR R1b
			FOR A4 (NOC VK FILED)	V/O DATED 30.03.2012,
				APPEAL ABATES AS AGAINST
				R2 & R3
				LAKSHMINARAYANA FOR R4 &
				R5
				V/O DATED 12.03.2018, R1b
				DELETED & R1a & R1c ARE
				PERMITTED TO BE BROUGHT

				ON RECORD AS R1a & R1b RESPECTIVELY
49.	3217	2007	Y.K.NARAYANA SHARMA & Y.V.PRAKASH FOR A1a TO A1d	MOHAN KUMAR.T FOR R1 C.R.GOPALASWAMY FOR R3 R4 & R5 SD V/O DATED 20.11.2012, R1 IS LRS OF DECEASED R2
50.	3238	2007	K.V.NARASIMHAN	V/O DATED 05.12.2012, R2 IS TREATED AS LRS OF DECEASED R1 R2 TO R5 SD

ADVANCE LIST NO. 2 OF 2024 (BLR)

STATEMENT SHOWING LIST OF CASES PENDING FOR FINAL HEARING IN RSA MATTERS PERTAINING TO SB

SL. NO.	CASE NUMBER	YEAR	Adv. For Appellant	Adv. For Respondent
1.	299	2008	PRUTHVI WADEYAR	RAJENDRA.S.ANKALAKOTI FOR RESPONDENT
2.	466	2008	M.ASWATHNARAYANA REDDY	V.N.MAHADEVA REDDY FOR R1 & R5 H.C.SHIVARAMU FOR R2, R3, R4 & R6 R7 SD
3.	477	2008	G.A.SRIKANTE GOWDA	GIRIDHAR.H FOR R1a TO R1d
4.	506	2008	VEENAKUMARI.M, AKARSH.B.R & MARUTHI.G FOR A1a TO A1g	VASANTH.V.FERNANDES FOR R1b H.V.HARISH FOR R2 & R3 R1a(i) & R4 SD V/O DATED 06.12.2021, SERVICE OF NOTICE ON R1a(ii) IS H/S
5.	707	2008	V.N.SHANKARE GOWDA, MURALI.B.D & PRAJWAL RAJ.H.D (NOC VK FILED)	MURALIDHAR.S FOR R1 TO R3
6.	711	2008	T.M.VENKATA REDDY	M.V.CHANDRASHEKARA REDDY FOR R1a & R1b R2, R3a, R3b & R4b ARE SD
7.	796	2008	G.BALAKRISHNA SHASTRY	J.N.NAVEEN FOR R1a & R1c VANITHA.K.R FOR R1b
8.	938	2008	K.V.NARASIMHAN	R.MOHAN KUMAR FOR R1a TO R1g & R2a TO R2c R3 SD V/O DATED 26.08.2019, NOTICE TO R4 IS H/S
9.	956	2008	M.NARAYANA REDDY	M.S.VARADARAJAN FOR R1 (NOC VK FILED) A.KRISHNA BHAT FOR R1 (NOC GIVEN) V/O DATED 24.08.2010, NOTICE TO R2 IS DISPENSED WITH
10.	1074	2008	M/S SIVAN & SIVAN ASSOCIATES (NOC)	R.C.NAGARAJA FOR RESPONDENT
11.	1132	2008	K.V.NARASIMHAN	K.SREEDHAR ASSOCIATES FOR R1 R2 SD

12.	1180	2008	S.C.VIJAYA KUMAR	M.V.MAHESWARAPPA FOR R2 R1a SD V/O DATED 24.08.2011, APPEAL AGAINST R1b IS DISMISSED
13.	1191	2008	K.CHANDRANATHA ARIGA	V/O DATED 12.11.2014, TREATING R1 AS LRS OF DECEASED R2 N.SHASHIKANTHA PRASAD FOR R1
14.	1277	2008	ASHOK HARANAHALLI	S.K.MANJUNATHA FOR RESPONDENT
15.	1550	2008	N.SUBBA SHASTRY	M.G.SATEESHA FOR R3 R1, R2 & R4 SD
16.	1692	2008	B.S.JEEVAN KUMAR FOR A1a TO A1d J.P.UDGATA FOR A2 & A3	S.GURUPRASAD FOR R1b, R1c, R2b, R2c, R2d, R6 V/O DATED 22.10.2018, SERVICE OF NOTICE ON R1a, R1c, R1d, R1e, R2b, R3, R4 & R6 H/S BY WAY OF PAPER PUBLICATION R2a & R5 SD
17.	1705	2008	M.VINAYAKEERTHI & SHRUTHI.S.P (NOC VK FILED)	SPOORTHY HEGDE NAGARAJ FOR R1 TO R3 V/O DATED 13.08.2013, APPELLANT & R5 ARE TREATED AS LRS OF DECEASED R4 R5 SD
18.	1761	2008	S.R.SREEPRASAD	G.BALAKRISHNA SHASTRY FOR R1 & R2 R3 TO R5 ARE SD V/O DATED 21.01.2014, SERVICE OF NOTICE ON R6 IS H/S
19.	1773	2008	GANESH BHAT.Y.H (VK FILED)	K.SRIHARI FOR R1 & R2
20.	1807	2008	H.P.LEELADHAR	MADHUKAR NADIG & D.GOVINDA RAJU FOR R1a TO R1d
21.	1849	2008	K.V.NARASIMHAN	RAJESH SHETTY FOR R2 TO R6 (NOC VK FILED) K.PRASANNA SHETTY FOR R2 TO R6 & R7b TO R7e (NOC GIVEN IN R/O R2 TO R6) V/O DATED 20.10.2011, NOTICE TO R7a IS H/S V/O DATED 29.03.2021, MEMO IS ACCEPTED R2 TO R6 & R7a TO R7e ARE TREATED AS LRS

				OF DECEASED R1
22.	1932	2008	K.R.RAMESH	H.KANTHARAJA FOR C/R1
	1701			H.K.KENCHEGOWDA FOR R3
				TO R6
				R2a TO R2d & R2f SD ON
				MISC.CVL.NO.10305/2011
				V/O DATED 10.03.2017 APPEAL
				AGAINST R2e IS DISMISSED
23.	2035	2008	A.V.GANGADHARAPPA &	M.B.NARGUND FOR R1
20.	2000	2000	G.RAVISHANKAR FOR AVG	SONA VAKKUND & KSHAMA
			ASSOCIATES	NARGUND FOR R2a
24.	2064	2008	GOPALAKRISHNAMURTHY.C	D.L.SURESH FOR R2(1)
27.	2007	2008	FOR LRS OF A1a TO A1d	R1- SMT SHANTHAMANAMMA
25.	2073	2008	VENKATESH.R.BHAGAT	RESPONDENTS ARE SD
25. 26.	2073	2008	B.C.RAJEEVA	B.KESHAVA MURTHY FOR
20.	2082	2008	B.C.RAJEEVA	
07	0100	2000	NATA DANAMA OLIA DRAA	RESPONDENT
27.	2129	2008	Y.K.NARAYANA SHARMA,	R1 SD
			Y.V.PRAKASH	V/O DATED 22.05.2012, R2 IS
2.0	0141	2000	11170711111	DISPENSED WITH
28.	2141	2008	V.VISWANATH	S.VISWANATH FOR R2 TO R5
				R1 SD
29.	2192	2008	T.N.MAHADEVASWAMY	T.A.KARUMBAIAH FOR R1 & R2
30.	2246	2008	V.VISWANATHA SHETTY	VENKATASWAMY GOWDA FOR
				R1, R3, R4 & R7
				C.SHANKAR REDDY FOR R5a
				TO R5f & R6
				R2 IS DEAD WITHOUT
				MARRIAGE & NO ISSUES AS
				PER CAUSE TITLE
31.	2321	2008	S.VASANTHA MADHAVA	PIYUSH KUMAR JAIN.D &
				DEVAIAH.M.P FOR R1 (NOC VK
				FILED)
				D.P.SHIVAPRASAD FOR C/R1
				(NOC GIVEN)
				V/O DATED 11.12.2012, R2 IS
				DELETED
32.	2356	2008	R.P.SOMASHEKARAIAH &	KIRAN KUMAR.H.S FOR R1a &
			PUTTARAJU.M.E (NOC VK	R1b
			FILED)	R2 TO R4 SD
33.	2445	2008	V.VINOD REDDY &	T.PRAKASH FOR C/R1 & R4
			K.J.JAGADEESHA	<u>'</u>
34.	2456	2008	K.SHRIHARI	RESPONDENT SD
35.	2462	2008	O.SHIVARAMA BHAT	S.S.SRIPATHY FOR R2a
				P.SUBRAMANYA BHAT FOR R3
				V/O DATED 16.11.2012, R1
				SERVICE H/S
36.	160	2009	Y.R.SADASHIVA REDDY	I.GOPALA KRISHNA FOR R1 TO
	100		ASSOCIATES	R7
				RAMESH ANANTHAN FOR R1,

				R2, R4 TO R7
37.	546	2009	H.R.ANANTHA KRISHNA MURTHY	M.NARAYANA REDDY FOR R2 V/O DTD 21.08.2012, NOTICE TO R1 BY WAY OF PAPER PUBLICATION IS ACCEPTED
38.	582	2009	M/S. G.S.BHAT & ASSOCIATES	R.B.SADASHIVAPPA FOR R1(c) TO R1(g) R1(a) & R1(b) SD
39.	670	2009	PRIYANKA YAVAGAL FOR A1(b) (NOC VK FILED) SAMPATH ANAND SHETTY & HARISH.A.S	VYAS RAO.K.S FOR RESPONDENT
40.	684	2009	A.MADHUSUDHANA RAO	B.V.KRISHNA FOR R1, R2, R4 TO R7 R3 SD
41.	706	2009	P.M.SIDDAMALLAPPA FOR MYLARAIAH ASSOCIATES	R.GOPAL FOR R1 TO R6 (NOC VK FILED) V/O DATED 08.09.2023, R2 TO R6 ARE THE LRS OF DECEASED R1 V/O DATED 26.10.2023, APPEAL AGAINST A2 & R3 STANDS ABATED
42.	713	2009	B.M.SIDDAPPA	GANAPATHI BHAT VAJRALLI BY KUMAR & BHAT FOR RESPONDENT
43.	721	2009	G.BALAKRISHNA SHASTRY	B.M.SIDDAPPA FOR R1, R2 & R8 R3 TO R6 SD V/O DTD 27.08.2012, APPEAL AGAINST R7 DISMISSED
44.	738	2009	VENKATESH.R.BHAGAT	ASHOK HARANAHALLI FOR R1 GOVT. ADV FOR R2 & R3
45.	770	2009	S.K.VENKATAREDDY	MYLARAIAH ASSOCIATES FOR R1(b) & R1(c) V/O DTD 21.07.2010, R1(a) STEPS NOT REQUIRED, LRS ARE ALREADY ON RECORD
46.	775	2009	H.N.BASAVARAJ	T.SRINIVASAN FOR R1 MANJUNATHA REDDY.K.G FOR R2(d) SHIVA PRASAD SHANTANA GOUDAR FOR R1, R2(a), R2(b)(c) RO R2(b)(f), R2(c), R2(d) (VK FILED) R.HEMANTHARAJ FOR R2(c) R2(b)(a) SD V/O DTD 29.10.2010, APPEAL ABATES AS AGAINST R2(b)(b)

47.	780	2009	SUBHASH KOWDICHAR	A.KESHAVA BHAT & K.SHRIKRISHNA FOR RESPONDENT
48.	786	2009	S.V.NARAYANA MURTHY VIGHNESHWAR.S.SHASTRY (VK FILED)	SDN PRASAD FOR R1 & R2
49.	799	2009	AMARNATH SIMHA	R.YATEESH KUMAR R1, R3 TO R12 R2 SD
50.	833	2009	S.N.BHAT	V.P.KULKARNI FOR R1 TO R5 (NOC VK FILED)